

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. S.O./2018/ 08

Dated : 27/06/18

It is observed that the Stamp Reporters/ Court Masters, whose duty is to check and pass the Judicial files in Stamp Reporter section are not checking these files minutely and properly, which cause much inconvenience to the Hon'ble Courts. Such lapses are repeated frequently.

Recently Hon'ble Court in S.B. Civil Writ No. 5796/2018 has taken it seriously.

In pursuance of the Hon'ble Court's order dated 01.05.2018 passed in SB Civil Writ 5796/2018, following directions are issued to all concerned for strict compliance :-

1. All Stamp Reporters/ Court Masters, who are checking and passing the Judicial files must ensure minute and proper checking of files before passing it.
2. The Administrative Officer Judicial / Assistant Registrar posted in Stamp Reporter section will ensure strict compliance of these directions and also to guide/check the files passed by the Stamp Reporters/ Court Masters posted in Stamp Reporter Section.
3. Deputy Registrar (Judicial) will make a training programme for Stamp Reporters/Court Masters posted in Stamp Report Section.


REGISTRAR GENERAL

No. I/A/(iii)(a)(3)8/2018/ 1315

Dated : 27/06/18

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Admn.) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. Dy. Registrar (Judicial), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
3. Incharge/Controlling Authority, Stamp/ Reporter Section, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
4. All Stamp Reporters/ Court Masters, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.


REGISTRAR GENERAL